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BEFORE THE NATIONAL GREEN TRIBUNAL

(EASTERN ZONE BENCH, KOLKATA)

O.A. No. 184 of 2025/EZB

ORIGINAL APPLICATION

Subhas Datta Sections 14 & 15 of the
Under National Green Tribunal Act' 2010

In the matter of:

SubhasDatta

.....Applicant

-Versus-

State of West Bengal and Others

.....Respondents

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Applicant

Subhas Datta
SUBHAS DATTA

Office: 25/1, Guitendal Lane, Howrah-711 101'

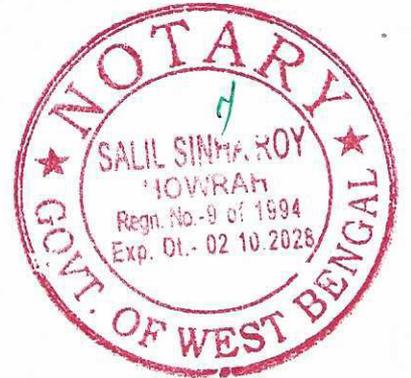
Residence: 55/2, Panchanantala Road,

P.O.+P.S.+Dist. - Howrah-711 101(for both)

Telephone : 033 -26383 526,

Mobile : 09830752752

Email : subhasdatta@rediffamil.com



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A

SYNOPSIS OF THE CASE

Saheb Bandh / Nibaran Sahar is a very large and heritage water body in the town of Purulia, which was excavated during British period in 1843. Originally the area of this water-body was 76 acres but during the past years it got substantially reduced due to conversions etc. This is historically, geographically and environmentally important for the drought prone area of Purulia Town being inhabited by about two lakhs of people.

Different types of misuses of this vast water-body have now caused tremendous environmental and other types of degradations. One “aerated lagoon type sewage treatment plant” had been set-up at the South-West side of the water-body, being operated by the Purulia Municipality. The said sewage treatment plant is not working for the last about one year. Presently untreated waste-water is being pumped into the Saheb-Bandh for which the water has become highly contaminated causing herms/deaths of aquatic lives.

Several inlet points to this water-body carrying untreated waste-water, even of two hospitals named Rotary Hospital and Singhania Hospital is being directly discharged to Saheb Bandh. Deaths of fishes have become frequent. Even during monsoon, fish deaths are taking place in the water-body.

That plastic and other non-degradable wastes have been and/or are being thrown/dumped inside the Saheb Bandh area. Several public toilets/urinals have been built-up inside the water-body area the outlets of which flow to the water of Saheb Bandh. The south-waste part is covered by water hyacinth and herbs/weeds/jungle.

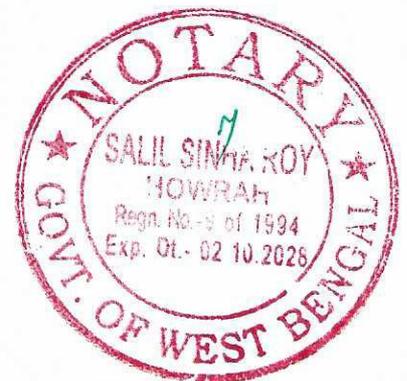


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B

For several decades no desiltation has been carried out for which the depth has been reduced considerably. The fish deaths have occurred even during this monsoon period.

This heritage and historical water-body should not be allowed to perish like this and the same must be looked after appropriately by the Concerned authorities. Without judicial intervention it is not possible to achieve this. Hence this application.

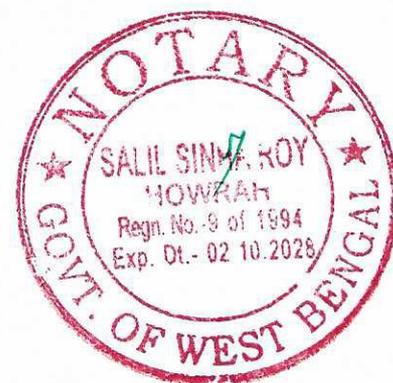


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C

LIST OF DATES

SI No.	Dates	Particulars
1.	1843	Saheb Bandh was excavated during the British regime.
2.	01.09.2025	Fish deaths had occurred in Saheb Bandh.
3.	02.09.2025	The applicant visited the water-body to witness the present situation there.
4.	03.09.2025	Met different authorities of Purulia District to discuss this problem.
5.	10.09.2025	Sent memorandum to different authorities briefing the problems concerning Saheb Bandh.



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National Green Tribunal Act, 2010

O. A. No. of 2025/EZB

In the matter of:

Subhas Datta

.....Applicant

-Versus-

State of West Bengal and Others

.....Respondents

IN THE MATTER OF:

1. Subhas Datta

Son of Late Baneswar Datta,

25/1, Guitendal Lane,

P.O. + P.S. + District – Howrah

Pin code – 711101, West Bengal

..... Applicant

1. **STATE OF WEST BENGAL,**

(Notice through the Chief Secretary),

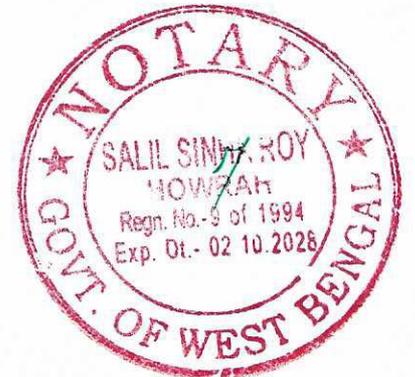
Nabanna, 325, Sarat Chatterjee Road,

Shibpur, Howrah - 711102

Tel -033-22535130

cs-westbengal@nic.in

2. **DEPARTMENT OF ENVIRONMENT,**



Govt. of West Bengal,

(Notice through the Additional Chief Secretary),

Environment Department,

5th Floor, Pranisampad Bhawan,

Block LB-II, Slat Lake, Sec-III,

Bidhannagar, Kolkata - 700 106

Tel-033-2335-2742

acsenvnb@gmail.com

3. DEPARTMENT OF FISHERIES

(Notice through the Directorate of Fisheries)

Benfish Tower (7th and 8th Floor) 31 GN Block,

Sector V, Salt Lake – 700091.

Tel – 033-23576417

dsfisheries@gmail.com

4. WEST BENGAL POLLUTION CONTROL BOARD

(Notice through the Member Secretary),

Paribesh Bhawan, 10A Block L.A, Sec-III,

Salt Lake, Bidhannagar, Kolkata - 700106

Tel-0332335-8213

ms.wbpcb-wb@bangla.gov.in

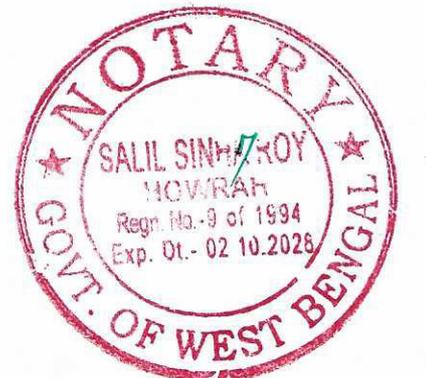
5. THE DISTRICT MAGISTRATE,

Purulia,

Old Collectorate Building,

Purulia – 723101, West Bengal,

Tel- 03252-222490



dm-pur-wb@nic.in

6. SUPERINTENDENT OF POLICE,

Purulia,

Office of Superintendent of Police,

Purulia – 723101, West Bengal,

Tel- 03252-222304

sppla7@gmail.com

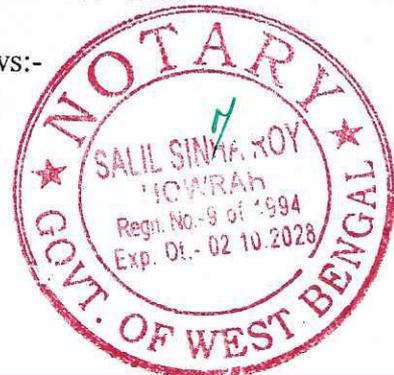
..... Respondents

- A. The address of the Applicant as given above is for the service of notices of this application and that of their representatives.
- B. The addresses and e-mail details of the respondents as given above are for service of notices of this application and that of their representatives.
- C. The Applicant named above begs to present the Original Application on the misuse and inaction of the concerned authorities in respect of Saheb Bandh of Purulia district, one heritage water-body, excavated by the Britishers in the year 1843. The water quality of Saheb Bandh has been degraded due to discharge of untreated sewage, dumping of plastic wastes, encroachments, conversions etc. Fish deaths are frequent. Such disorders have taken place due to wrong actions and inaction on the part of the Respondents.

Most Respectfully Sheweth

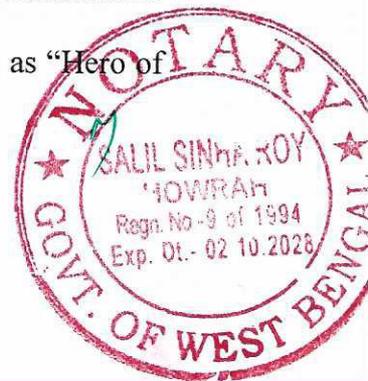
I, Subhas Datta, aged about 77 years, son of Late Baneswar Datta, by Religion – Hindu, occupation Chartered Accountant, residing at 25/1, Guitendal Lane, P.S+P.O+Dist. - Howrah, Pincode-711101, do hereby solemnly declare and say as follows:-

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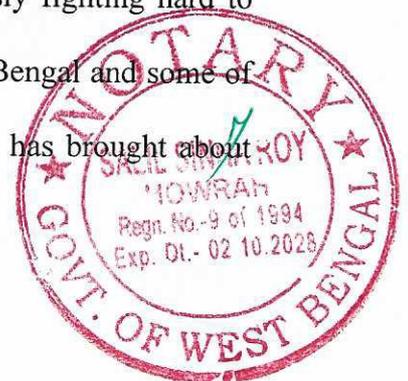


FACTS IN BRIEF:

1. That the applicant is the environmental activist and public spirited person. He is engaged in different social, environmental and philanthropic activities since 1977. The applicant is second to none in the fields of ventilating the grievances of the common people. There is hardly any major public issue in the State of West Bengal on which the applicant has not tried to project the peoples' demands before different appropriate authorities.
2. That the applicant has organized series of movements on ecology, environment and on different social aspects of the State of West Bengal. Some of such activities had to face police atrocities, arrests and institution of false and fabricated criminal proceedings against the applicant. On the basis of the Writ Petition (No. 380 of 1995) filed by the applicant in April 1995 before the Hon'ble Supreme Court of India the first Environment Bench, which is popularly called as the Green Bench, had been constituted in the High Court at Calcutta in June 1996.
3. That various activities of the applicant have been recognized by several media giants during the past few decades, brief of which is as follows: -
 - a) Times of India, the leading English daily had projected the applicant as the "Hero of the Country" in the year 2007.
 - b) India Today, the prestigious English Weekly had recognized the applicant as one of the "fifty pioneers of the country" and published a special edition on 7th July 2008, detailing the activities undertaken by him.
 - c) Hindusthan Times, the leading English daily had recognized the applicant in 2012 as one of the "25 change makers of the country" and given felicitation.
 - d) Times of India, the English daily, had nominated the applicant as "Hero of Calcutta - 2013."



- e) The Telegraph, one leading English daily published from Calcutta and National Insurance Company had given “True Legends Award 2018” to the applicant.
4. That several other forms of recognitions have been given to the applicant from time to time, the brief of some of which is as follows:
- a) Research work had been carried out by one German Scholar covering the applicant’s activities in 2000, which was afterwards published as book titled “Taking the State to Court” by the Oxford University Press, London.
- b) European Green Party leaders had invited the applicant in 2009 to Brussels, Belgium to discuss the possibility of forming Green Party in India. Meeting had been held with U. K. Green Party leader in London in 2009.
- c) In order to adopt the same practices for Ganga cleaning the applicant had participated in Thames River cleaning operation in London, organized by Thames 21, in 2005.
- d) Several weeklies in different languages have published articles on the applicant’s activities during the last few decades.
- e) He had visited London/Glasgow in 2013 and met the respective port authorities to ascertain the methodology of dredging by saving the marine bio-diversity for adopting the same process by the Calcutta Port Trust.
- f) There are about thirteen thousand newspaper clippings on various news covering the activities of the applicant carried out during the last more than three decades.
5. That during the past forty years the applicant has been continuously fighting hard to save and protect the environment and ecology of the State of West Bengal and some of the Eastern and North Eastern States of the country. The applicant has brought about



one hundred and thirty environmental matters and also various matters of public interest before the Hon'ble Apex Court of the Country, Environment Bench (Green Bench) and Public Interest Litigation Bench of the High Court at Calcutta, National Green Tribunal and also have been interacting on various related issues and assisting/assisted the Hon'ble Courts (High Court and NGT) as Amicus Curiae in some matters.

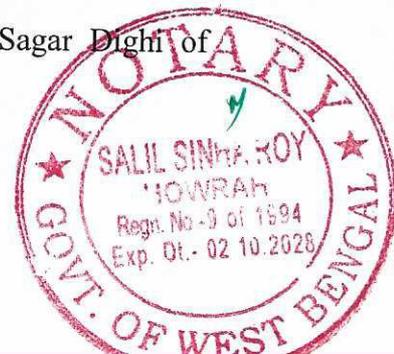
6. That few of the moves of the applicant have been recognized otherwise by and or before the Judicial forum, the brief of which is as follows:-

a) On the basis of the pleadings/petition before the High Court at Calcutta The West Bengal Trees (Protection and Conservation in Non-Forest Areas) Act 2006 was enacted.

b) Based on his petition before the High Court, Calcutta, compensation under The Public Liability Insurance Act 1994 had been awarded to the victims of air pollution caused by a reputed industrial house for the first time in the country.

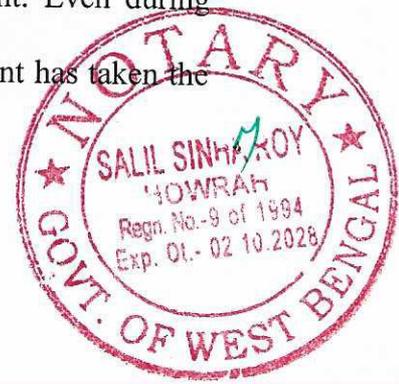
c) Six Supreme Court Judges from Thailand came to Calcutta and had interactive sessions with the applicant where the Consulate General of US had also been present. The Hon'ble Judges had visited the High Court at Calcutta to view/hear proceedings and the arguments made by him before the Public Interest Litigation Bench of the High Court at Calcutta.

7. That the applicant has been working hard since ages to save and protect various water-bodies of the State and have been moving to different forums for redressal. In the recent years petitions have been moved to the Hon'ble National Green Tribunal for proper upkeepment of the historical water-body called as Santragachi Jheel of Howrah city and afterwards on the issues of several disorders being caused in the Sagar Dighi of



Coochbehar town on which the Hon'ble Court had passed several orders to save the same.

8. That Saheb Bandh/ Nibaran Sahar is a very large and heritage water body in the town of Purulia, in West Bengal which was excavated during British period in 1843. It is learnt that originally the area of this water-body was 76 acres but during the past years it got substantially reduced due to conversions etc. This water-body is historically, geographically and environmentally very important for the drought prone area of Purulia Town presently being inhabited by about two lakhs of people.
9. That this water-body is very important aquifer of the drought prone area of Purulia. Different types of misuses of this vast water-body have now caused tremendous environmental and other types of degradations, the brief of which have been stated in the subsequent paragraphs.
10. That one "aerated lagoon type sewage treatment plant" had been set-up at the South-West side of the water-body, which is claimed to be operated by the Purulia Municipality. The said sewage treatment plant is not working for the last about more than one year. Because of such situation, untreated waste-water is being pumped into the Saheb-Bandh for which the water has become highly contaminated causing herms/deaths of aquatic lives. The applicant has taken the photographs of the treatment plant, which are enclosed and marked as Annexure – P/1.
11. That there are several inlet points to this water-body which carry dry-flow of vast adjoining areas. The untreated waste-water of two hospitals named Rotary Hospital and Singhania Hospital is being directly discharged into Saheb Bandh. Due to high contamination of the water, deaths of fishes have become frequent. Even during monsoon, fish deaths are taking place in the water-body. The applicant has taken the



photographs of the dry-flow inlet points of drain water to Saheb Bandh, which are enclosed as Annexure – P/2.

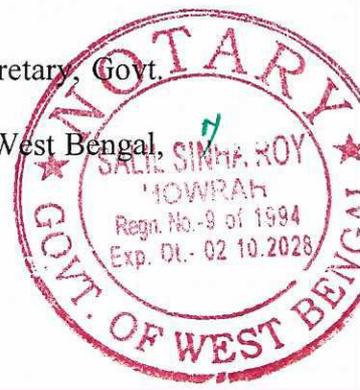
12. That plastic and other non-degradable wastes have been and/or are being thrown/dumped inside the Saheb Bandh area. Several public toilets/urinals have been built-up there inside the water-body area the outlets of which flow to the water of Saheb Bandh. The south-waste part is covered by water hyacinth and herbs/weeds/jungle. The applicant has taken the photographs of such dismal position which have been enclosed as follows:-

- a. Plastic dumped inside the Saheb Bandh area enclosed as Annexure – P/3.
- b. Public toilets inside the water-body area enclosed as Annexure – P/4.
- c. Water hyacinth/herbs/jungle in the water-body of Saheb Bandh enclosed as Annexure – P/5.

13. That during the past several decades no disiltation of the water-body has taken place for which the depth of Saheb Bandh has considerably been reduced. Due to such position and also because of high contamination of the water for various factors, the deaths of fishes have been frequent. Even during monsoon period fish deaths have occurred in Saheb Bandh. The local fisherman of Nagmata Fish Production Group, who have been assigned for the pisciculture of Saheb Bandh have reported that the fishes like Silver Cup and Nadim Katla, generally released into the water to clean up the water, have also been found dead due to high level of contamination and reduction of oxygen level in the water. The applicant has taken some photographs of dead fishes in Saheb Bandh on 2nd September 2025, which are enclosed and marked as Annexure – P/6.

14. That the applicant has sent 10.09.2025 a memorandum to the Chief Secretary, Govt. Of West Bengal, Additional Chief Secretary, Environment Department, West Bengal,

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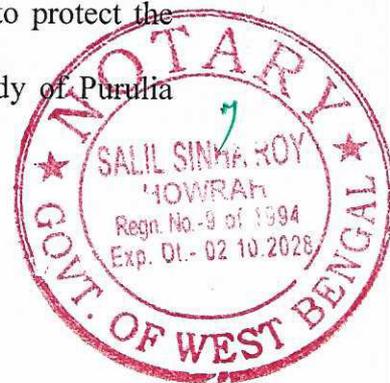


Directorate of Fisheries, Govt. of West Bengal, Member Secretary, West Bengal Pollution Control Board, District Magistrate, Purulia and Superintendent of Police, Purulia, the photocopy of which is enclosed with postal receipt and marked as Annexure – P/7.

15. That it is strongly felt by the local activists that the heritage water-body, which deserves to be brought under National Lake Conservation Scheme should not be allowed to perish like this and the same deserves to be especially looked after and monitored by a team of experts. This Application is being filed not to find fault with anybody. In order to arrest the lapses in handling the water-body and for proper upkeep of the same, judicial intervention has become inevitable. Since there is no other effective avenue open before the Applicant, this Applicant has been preferred.
16. That being aggrieved by and dissatisfied because of wrong actions and silent role of the concerned Respondents on such serious issues, the applicant prefers to move this application on the following amongst other:

GROUND

- I. For that it is the bounden duty of the Respondents concerned to ensure proper conservations and upkeep of this heritage water-body;
- II. For that the Respondents have failed to discharge their statutory duties and obligations to arrest the prohibitive activities that have and/or are taking place in the Saheb Bandh;
- III. For that the Respondents should have taken urgent measures against the improper uses of this historic water-body;
- IV. For that the Respondents concerned have failed to take steps to protect the environment, ecology, flora and fauna of the largest water-body of Purulia town;



- V. For that there was total lack of continuous monitoring of the activities being carried out in an around the water-body;
- VI. For that the Respondents concerned have failed to take steps in preserving this heritage water-body;
- VII. For that the Respondents have failed to take steps under The Water (Prevention and Control of Pollution) Act, 1974;
- VIII. For that the Respondents have failed to take steps under the Environment (Protection) Act, 1986;

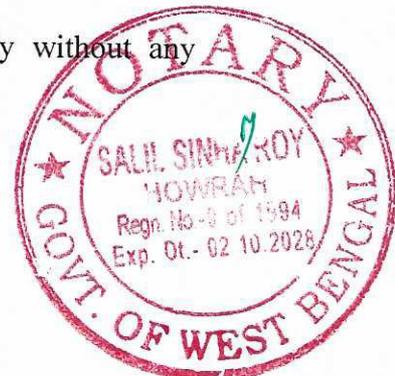
LIMITATION

17. The Applicant states that the environmental and other related hazards being caused in and around Saheb Bandh, Purulia are the outcome of a continuous process on which the applicant has sent representation to all concerned on 10.09.2025. Therefore the application is filed well within the period of limitation.
18. This application is made bonafide and for the ends of justice.

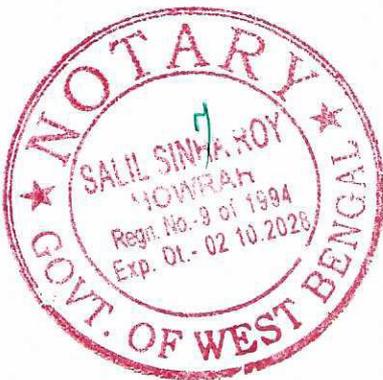
Your applicant therefore humbly prays Your Honour for the following orders:-

PRAYERS

- i. To direct the concerned Respondents to take immediate steps for preserving and maintaining the heritage water-body.
- ii. To direct the Respondents authorities to stop discharges of untreated liquid wastes to this water-body without any further delay.



- iii. To direct for designation an Experts Body/Committee to find out the ways and means for appropriate upkeep of the Dighi.
- iv. To direct the Respondents concerned to stop all prohibitory activities in the water-body at the earliest.
- v. To direct the concerned Respondents to take immediate steps as envisaged under the Water (Prevention and Control of Pollution) Act 1974.
- vi. To direct the Respondents concerned to take steps as envisaged under The Environment (Protection) Act 1986.
- vii. Such other and/or further order or orders be made and/or directions be given as the Hon'ble Tribunal may deem fit and proper.



Subhas Datta
Subhas Datta

VERIFICATION

SL. NO. I 34/25

I, Sri Subhas Datta, son of Late Baneswar Datta, aged about 77 years, by occupation Chartered Accountant, by religion Hinduism, residing at 25/1, Guitendal Lane, Post Office, Police Station and District - Howrah, Pin code - 711101, do hereby declare and state that the contents of the paragraph nos. ¹7, ¹8, ¹10-14 are true to the best of knowledge and the contents of the paragraph nos. ¹7 ¹9 are my information derived from the relevant records which I verily believe to be true and the rests are my respectful submissions before the Hon'ble Tribunal.

Subhas Datta
Subhas Datta

Subhas Datta
DEPONENT

Prepared by me in my office

Subhas Datta
(Subhas Datta)

Applicant-in-person

Subhas Datta
Date : ²⁴23.09.2025

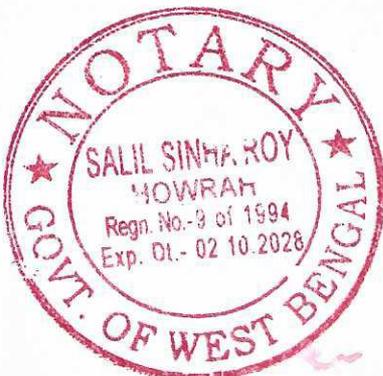
Place: Howrah.

IDENTIFIED BY ME &
SIGNED / LIT TAKEN IN MY PRESENCE
Kalipada Dhali
Advocate

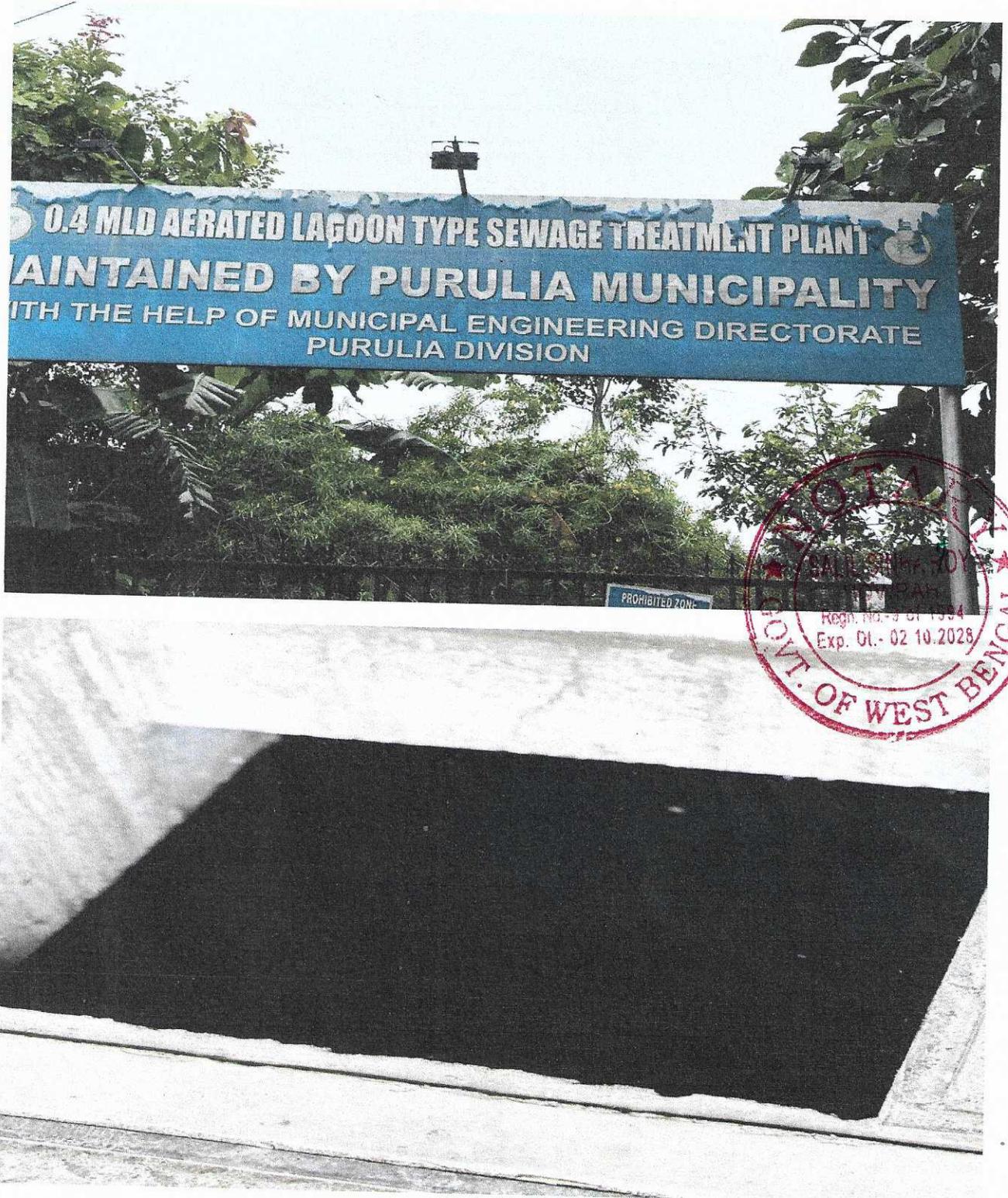
Kalipada Dhali (Army Rtd)
Advocate, M.A., LL.B
Registration No.- WB/669/2007
Judges' Court, Howrah

SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION

24.9.25
SALIL SINHA ROY
NOTARY HOWRAH

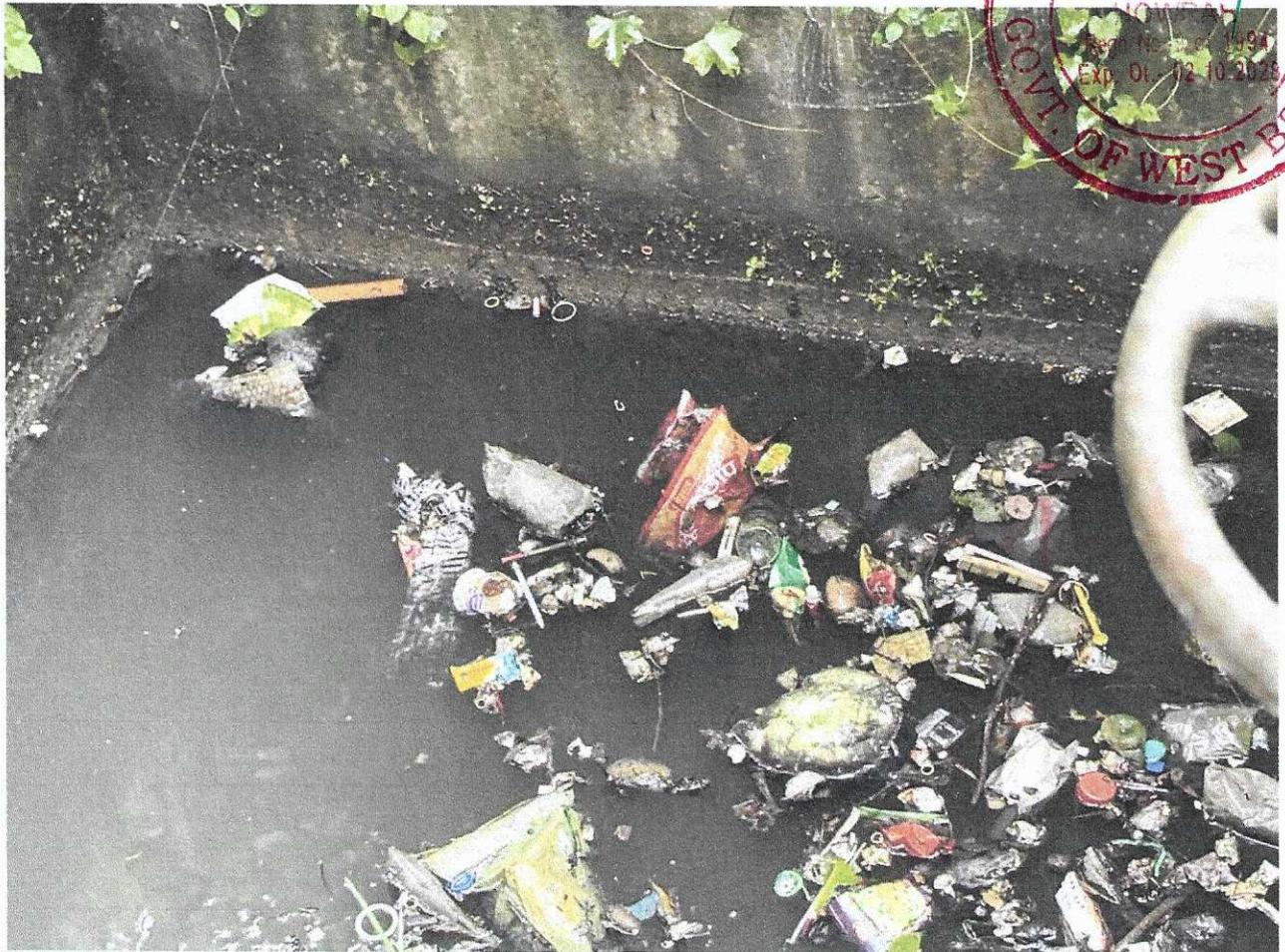


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Photographs taken on 02/09/2025 showing the existence of the non operational position of the sewage treatment plant inside Saheb Bandh area of Purulia

24 SEP 2025



NOTARY
SALIL SINHA, J.O.Y.
NOTARY
Reg. No. 1199
Exp. Dt. 02.10.2028
GOVT. OF WEST BENGAL

Photographs taken on 02/09/2025 showing the existence of the non operational position of the sewage treatment plant inside Saheb Bandh area of Purulia

24 SEP 2025

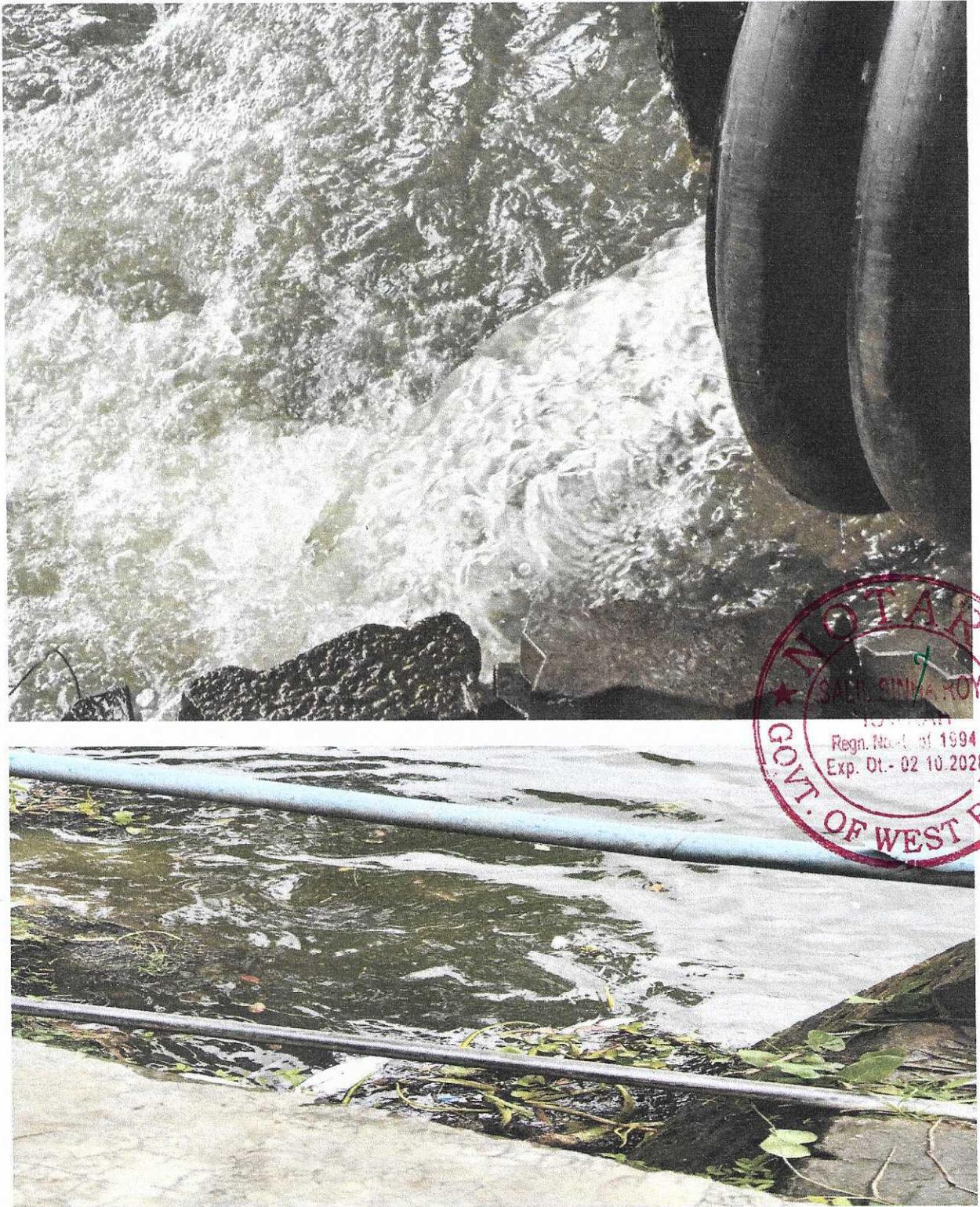
AS -



Photograph taken on 02/09/2025 showing the existence of the non operational position of the sewage treatment plant inside Saheb Bandh area of Purulia



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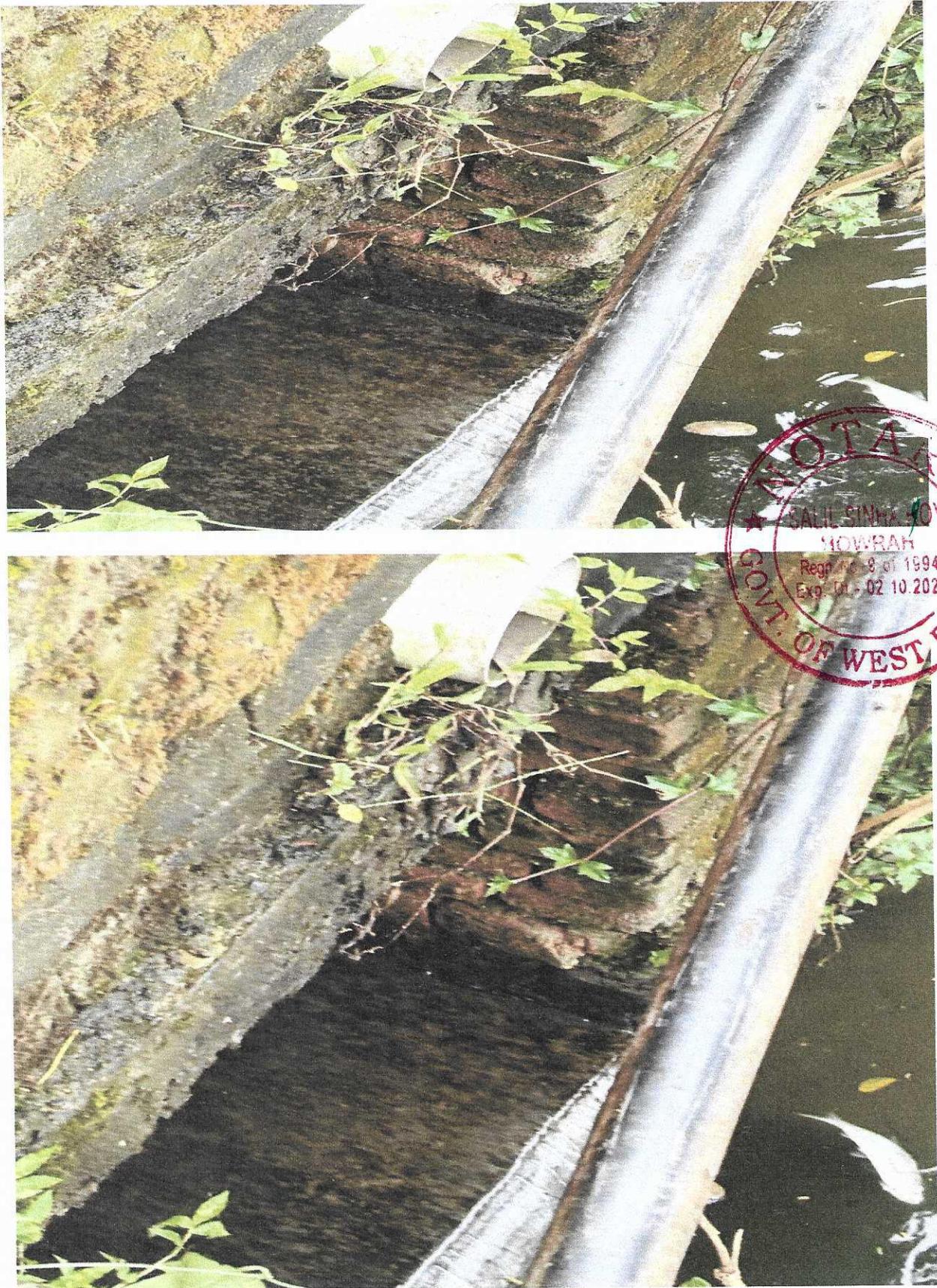
Photographs taken on 02/09/2025 showing various inlet points of discharge of dry flow of drain water to Saheb Bandh in Purulia

24 SEP 2025



Photographs taken on 02/09/2025 showing various inlet points of discharge of dry flow of drain water to Saheb Bandh in Purulia

24 SEP 2025



Photographs taken on 02/09/2025 showing various inlet points of discharge of dry flow of drain water to Saheb Bandh in Purulia

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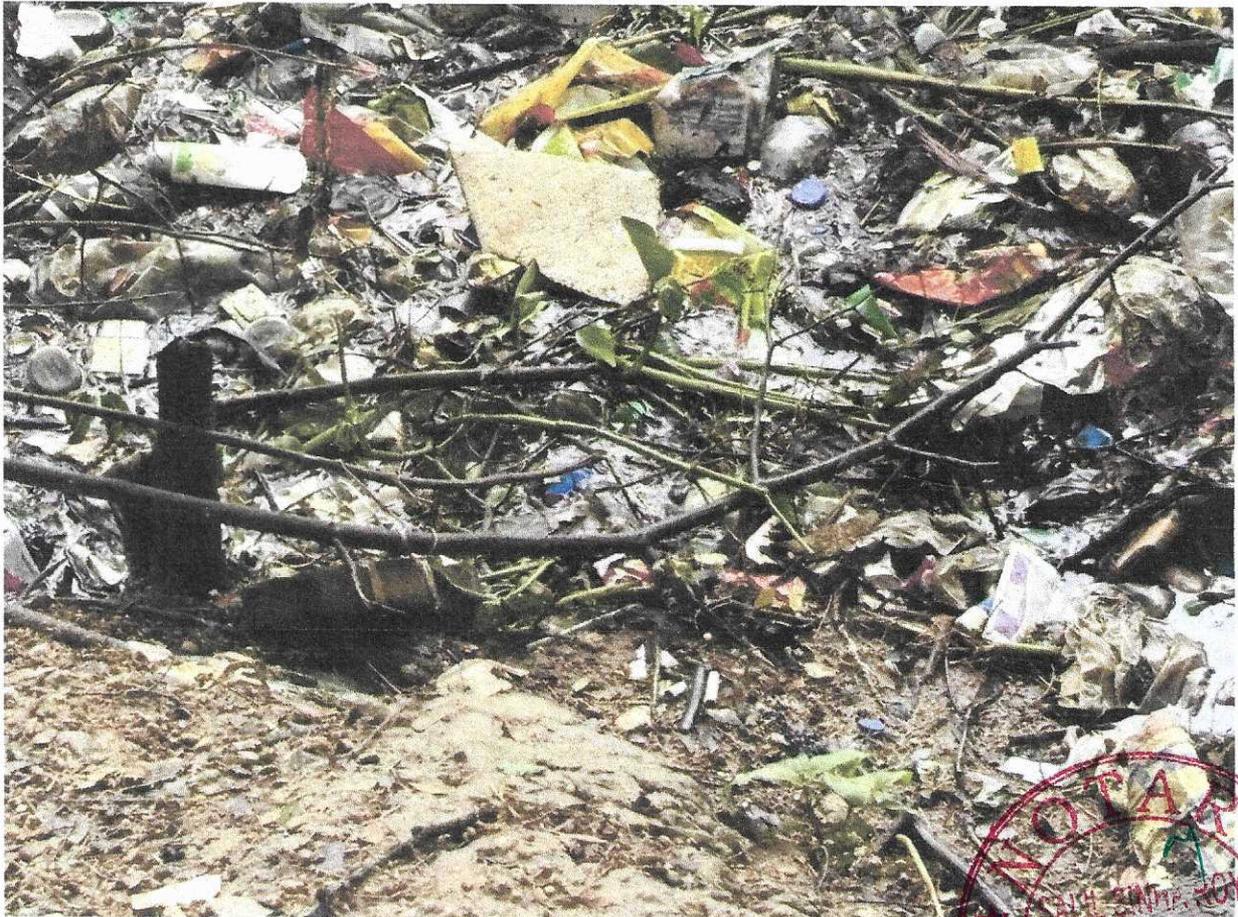
Photographs taken on 02/09/2025 showing various inlet points of discharge of dry flow of drain water to Saheb Bandh in Purulia

24 SEP 2025



Photographs taken on 02/09/2025 showing the plastic wastes scattered inside the Saheb Bandh area

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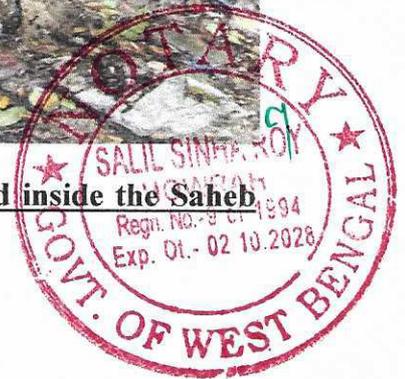


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Exp. 01-02-2028
WEST BENGAL

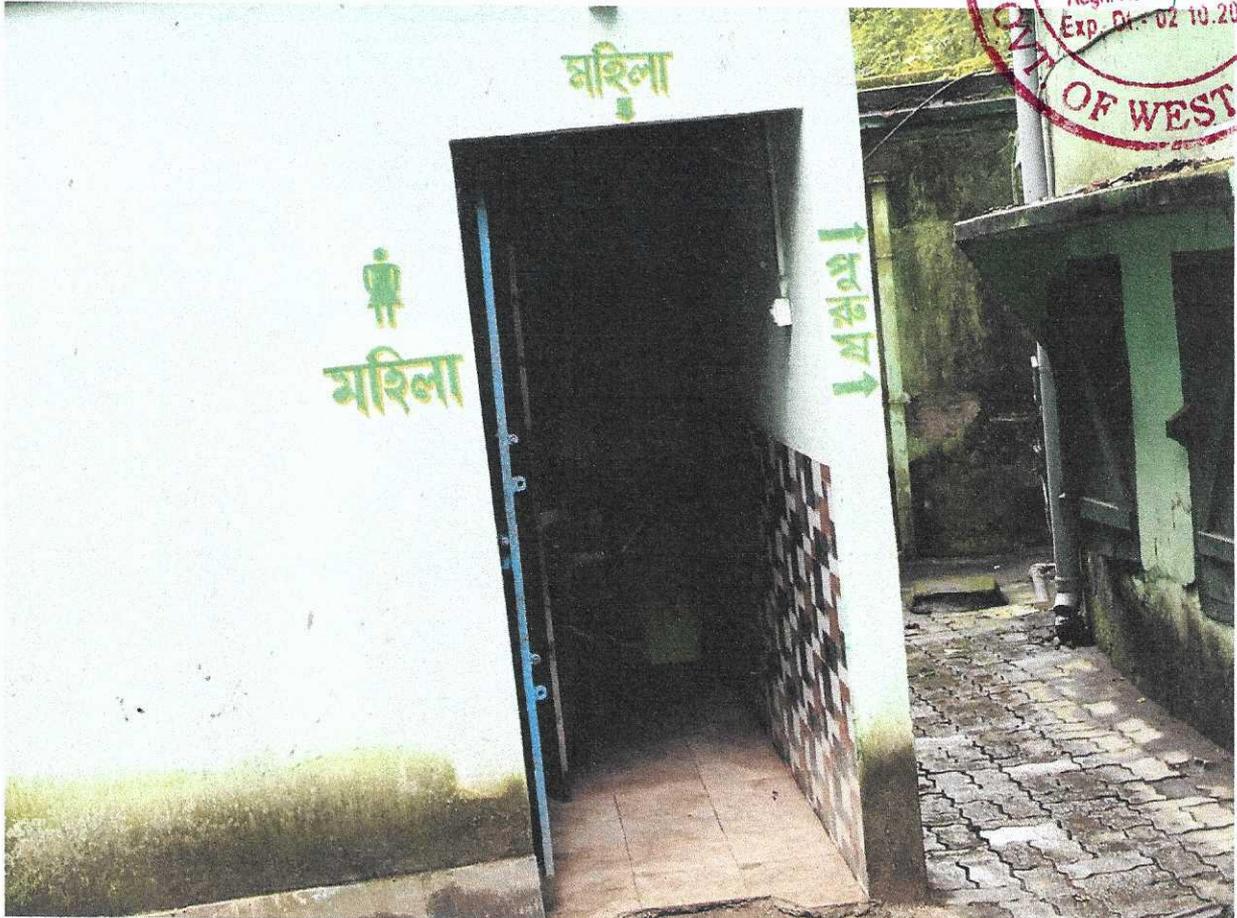
Photographs taken on 02/09/2025 showing the plastic wastes scattered inside the Saheb Bandh area



Photograph taken on 02/09/2025 showing the plastic wastes scattered inside the Saheb Bandh area



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Photographs taken on 02/09/2025 showing the public toilets inside the Saheb Bandh area of Purulia

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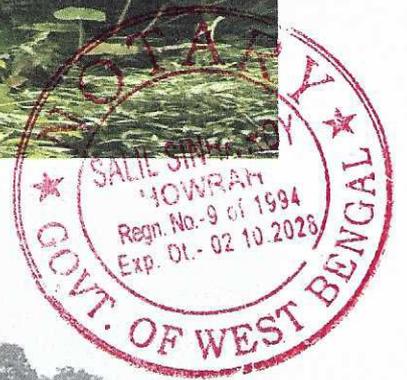
NOTARY
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NOV 27 1994
Regd. No. 1019
Exp. D. 02.10.2028
GOVT. OF WEST BENGAL

Photographs taken on 02/09/2025 showing the public toilets inside the Saheb Bandh area of Purulia



Photographs taken on 02/09/2025 showing water hyacinths, herbs, jungle in the waterbody of Saheb Bandh Waterbody of Purulia

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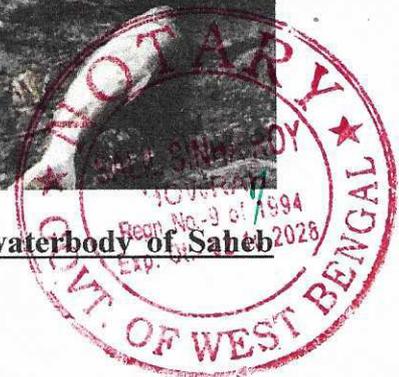


Photographs taken on 02/09/2025 showing water hyacinths, herbs, jungle in the waterbody of Saheb Bandh Waterbody of Purulia

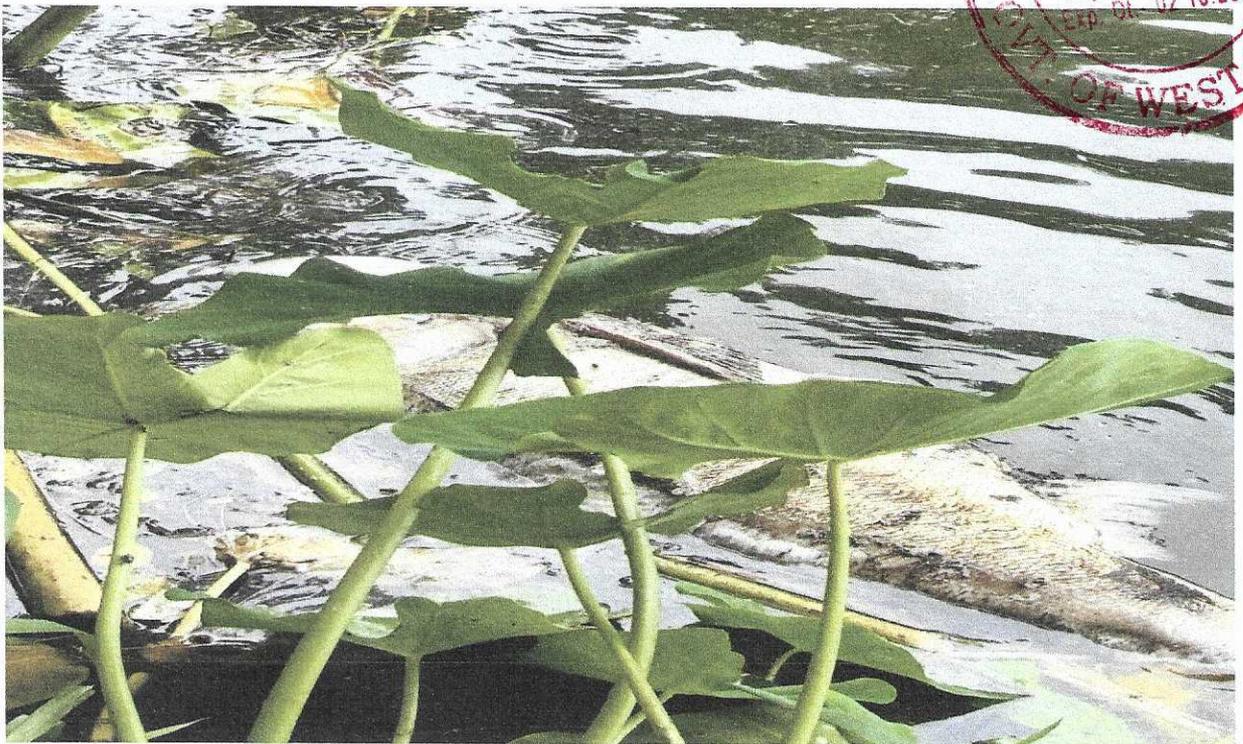
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Photograph taken on 02/09/2025 showing the dead fishes in the waterbody of Saheb
Bandh of Purulia

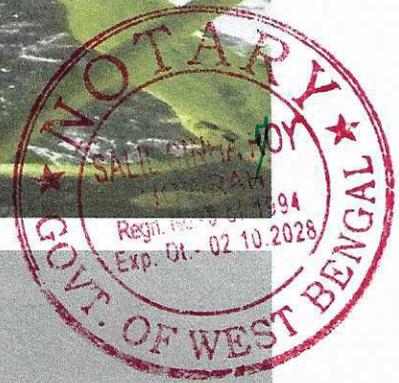
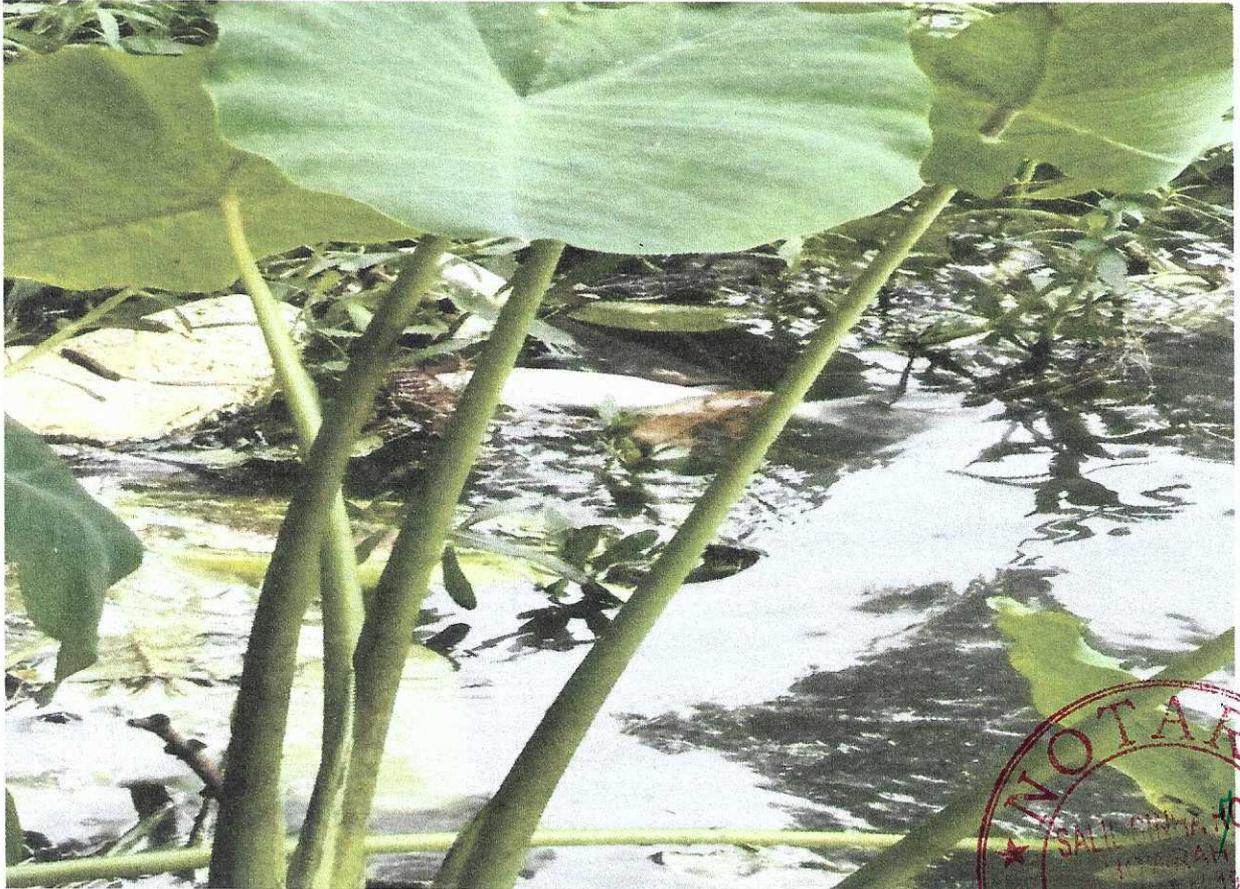


24 SEP 2025



Photographs taken on 02/09/2025 showing the dead fishes in the waterbody of Saheb Bandh of Purulia

24 SEP 2025

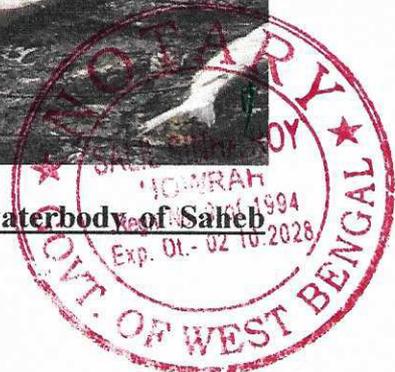


Photographs taken on 02/09/2025 showing the dead fishes in the waterbody of Saheb Bandh of Purulia

24 SEP 2025



Photographs taken on 02/09/2025 showing the dead fishes in the waterbody of Sahab Bandh of Purulia



24 SEP 2025

Subhas Datta
Chartered Accountant
Environmental Activist

32-

Annexure - P/7

Resi: 25/1, Guitendal Lane, Howrah-711 101
55/2, Panchanantala Road, Howrah-711 101
Office: S. R. Dutt Associates
17, Sagar Dutta Lane, Calcutta-700 073

Contact: (033) 2638 3526, 9830752752 (M)
Email: subhasdatta@rediffmail.com

To
The Chief Secretary,
Govt. of West Bengal,
Nabanna, 325, Sarat Chatterjee Road,
Shibpur, Howrah – 711102

10.09.2025

Sir, Sub:- Disorders relating to Saheb Bandh of Purulia District, West Bengal arising out of misuses and wrong and/or inaction of different authorities

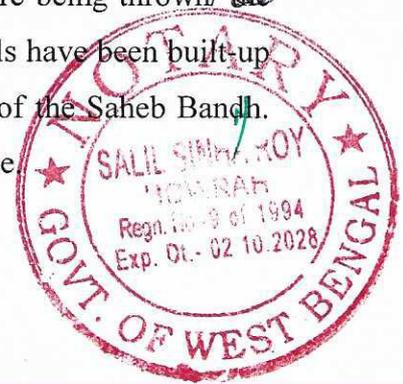
I beg to draw your kind attention that Saheb Bandh/ Nibara Sahar is a very large and heritage water body in the town of Purulia, which was excavated during British period in 1843. It is learnt that originally the area of this water-body was 76 acres but during the past years it got substantially reduced due to conversions etc. This is historically, geographically and environmentally important for the drought prone area of Purulia Town presently being inhabited by about two lakhs of people.

This water-body is very important aquifer of the dry area of Purulia. Different types of misuses of this vast water-body have now caused tremendous environmental and other types of degradations.

One “aerated lagoom type sewage treatment plant” had been set-up at the South-West side of the water-body, which is claimed to be operated by the Purulia Municipality. The said sewage treatment plant is not working for the last about one year. Because of such situation, untreated waste-water is being pumped into the Saheb-Bandh for which the water has become highly contaminated causing herms/death of aquatic lives.

There are several inlet points to this water-body which carry dry-flow of vast areas. The untreated waste-water, of two hospitals named Rotary Hospital and Singhania Hospital is being directly discharged into Saheb Bandh. Due to highly contamination of the water, deaths of fishes have become frequent. Even during monsoon, fish deaths area taking in the water-body.

That plastic and other non-degradable wastes have been and/or are being thrown/~~the~~ ~~outlets~~ dumped inside the Saheb Bandh area. Several public toilets/urinals have been built-up there inside the water-body area the ^{outlets} ~~outlets~~ of which flow to the water of the Saheb Bandh. The south-waste part is covered by water hyacinth and herbs/weeds/jungle.



24 SEP 2025

That it is gathered that since long no desiltation of the water-body has been undertaken for which the depth of Saheb Bandh is considerably reduced.

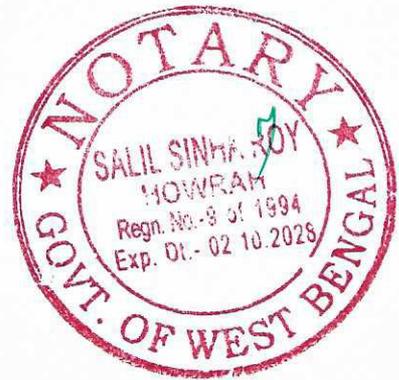
That considering the historical and heritage background of this water-body, it is felt by the environmental activists and local people at large that the same should be brought under the National Lake Conservation and must not be allowed to perish like this and the same deserves to be especially looked after and monitored by a team of experts.

I hope and trust that appropriate steps should be initiated for the proper preservation and control of this vast water-body.

With regards,
Thanking You,
Yours Faithfully,
Subhas Datta
(Subhas Datta)

C.c. To,

- a) The Additional Chief Secretary,
Department of Environment,
Govt. of West Bengal,
5th Floor, Pranisampad Bhawan,
Block LB-II, Salt Lake, Sec - III,
Bidhannagar, Calcutta - 700106
- b) *Directorate of Fisheries*
Department of Fisheries
Benfish Tower (7th and 8th Floor) 31 GN Block,
Sector V, Salt Lake - 700091.
- c) The Member Secretary,
West Bengal Pollution Control Board,
Paribesh Bhawan, 10A, Block LA, Sec-III,
Salt Lake, Bidhannagar, Calcutta - 700106
- d) The District Magistrate,
Purulia,
Old Collectorate Building,
Purulia - 723101, West Bengal.
- e) Superintendent of Police
Purulia,
Office of Superintendent of Police,
Purulia - 723101, West Bengal.



24 SEP 2025

भारतीय डाक
 HOWRAH BPC (711101)
 SP FW269999750TN, TVR No: 1800266686
 09/09/2025 15:57:22. Counter No.1
 To: THE ADDL CHEIF SECRETARY
 Bidhan Nagar, WEST BENGAL - 700106
 From: SUBHAS DATTA-711101
 Base Aml: 35.00,
 Wt:20 (Actual)gms
 P.Mode:Cash,
 POD:No www.indiapost.gov.in

भारतीय डाक
 HOWRAH BPC (711101)
 SP FW269999794TN, TVR No: 1800266686
 09/09/2025 15:57:53. Counter No.1
 To: THE SUPDT OF POLICE
 Purulia HO, WEST BENGAL - 723101
 From: SUBHAS DATTA-711101
 Base Aml: 35.00,
 Wt:20 (Actual)gms
 P.Mode:Cash,
 POD:No www.indiapost.gov.in

भारतीय डाक
 HOWRAH BPC (711101)
 SP FW269999763TN, TVR No: 1800266686
 09/09/2025 15:58:30. Counter No.1
 To: THE DIRECTORATE OF FISHERIES
 Sech Bhawan, WEST BENGAL - 700091
 From: SUBHAS DATTA-711101
 Base Aml: 35.00,
 Wt:20 (Actual)gms
 P.Mode:Cash,
 POD:No www.indiapost.gov.in

भारतीय डाक
 HOWRAH BPC (711101)
 SP FW269999785TN, TVR No: 1800266686
 09/09/2025 15:59:02. Counter No.1
 To: THE DISTRICT MAGISTRATE
 Purulia HO, WEST BENGAL - 723101
 From: SUBHAS DATTA-711101
 Base Aml: 35.00,
 Wt:20 (Actual)gms
 P.Mode:Cash,
 POD:No www.indiapost.gov.in

भारतीय डाक
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 09/09/2025 15:59:28. Counter No.1
 To: THE MEMBER SECRETARY
 Bidhan Nagar, WEST BENGAL - 700106
 From: SUBHAS DATTA-711101
 Base Aml: 35.00,
 Wt:20 (Actual)gms
 P.Mode:Cash,
 POD:No www.indiapost.gov.in

भारतीय डाक
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 09/09/2025 15:59:55. Counter No.1
 To: THE CHEIF SECRETARY
 Sibpur SO, WEST BENGAL - 711102
 From: SUBHAS DATTA-711101
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 Wt:20 (Actual)gms
 P.Mode:Cash,
 POD:No www.indiapost.gov.in

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